

**(2024) 01 TP CK 0016**

**Tripura High Court- Agartala**

**Case No:** Anticipatory Bail 6 Of 2024

Abhijit Deb Sarkar

APPELLANT

Vs

State Of Tripura

RESPONDENT

**Date of Decision:** Jan. 12, 2024

**Hon'ble Judges:** Arindam Lodh, J

**Bench:** Single Bench

**Advocate:** Piyali Chakraborty, S. Ghosh

### **Judgement**

Arindam Lodh, J

This is an application filed under section 438 of Cr.P.C. for granting anticipatory bail in connection with Khowai PS Case 82 of 2023 under sections 21(b)/25/27A/29 of NDPS Act, 1985.

Heard Ms. Piyali Chakraborty, learned counsel appearing for the applicant. Also heard Mr. S. Ghosh, learned Addl. P.P. appearing for the respondent-State.

List the matter on **17.01.2024** on which date learned P.P shall produce the case diary.